

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 86(ND)2014
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY: M/s. Radiant Cement Company Pvt. Ltd. & Ors V/s. M/s. Navneet Garg

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

①	Gurpreet Singh	Adv	Res	[Signature]
②	P. Nagesh	Adv		
③	Ashutosh Gupta		pet	[Signature]

ORDER

An application, C.A. No. 152/2017 has been filed seeking listing of C.P 86/14 along with CP 135/11 which is being listed on 19th April 2017.

Both the petitions are cross petitions. It would therefore be expedient to hear both the petitions together. The application is therefore allowed in terms of the prayer. C.A. 152/17 is disposed off accordingly.

Adjourned to 19th April 2017.

[Signature]
(Ina Malhotra)
Member Judicial